NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

19

C.S.A. No. 1069/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

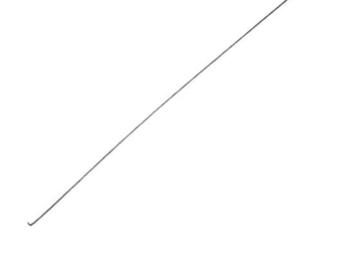
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Rotex Manufacturers & Engineers Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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ORDER CSA 1069/230-232/NCLT/MB/MAH/2017

Company Application is allowed vide separate order.

Sd/v. NALLASENAPATHY Member (Technical) Sd/-

M. K. SHRAWAT Member (Judicial)